

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

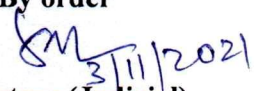
No. XXXIII-03/2020-21- 12917 / Dated: 03 .11.2021

This is for information that filings on behalf of Central Government shall be only through e-Filing portal w.e.f. 01.12.2021 and there shall be no requirement of filing hard copies of such e-filed documents from the aforementioned date.

Further, the facility of filing of cases through e-mail is discontinued for filings done on behalf of State Government with immediate effect. The facility of filing of cases through e-mail shall be discontinued for filings on behalf of Central Government w.e.f. 01.12.2021.

Detailed information, tutorials and user manuals relating to e-Filing are available in Court's website through the link/menu 'e-Services' → 'e-Filing'.

By order


Registrar (Judicial)

Memo No. XXXIII-03/2020-21- 12918(150) / Dtd: 03 .11.2021

Copy forwarded to:-

1. All Officers of the Court
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice.
3. All Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court.
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court.
5. Technical Director, NIC/Superintendent, Computer Section to upload in the website of the Court.
6. Notice Board.
for information and necessary action.


Deputy Registrar (Judicial)

Memo No. XXXIII-03/2020-21- 12919 (40) / Dtd: 03 .11.2021

Copy forwarded to:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack
3. Assistant Solicitor General of India for High Court of Orissa
4. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
5. Additional Chief Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Member Secretary, Odisha State Legal Services Authority, Cuttack
9. District & Sessions Judges (All) of the State with a request to circulate among various Bar Associations of the District
10. President, Orissa High Court Bar Association, Cuttack
11. Secretary, Orissa High Court Bar Association, Cuttack
for information and necessary action.


Deputy Registrar (Judicial)